

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 13/01/2016

**ORDER NO. 04 of 2016**

Hon'ble President is pleased to partially modify the sitting notified vide Order No. 160 of 2015 for CESTAT, Delhi to the extent indicated below:-

**On 15.01.2016 at 02.30 P.M** Hon'ble Sh. S.K.Mohanty, Member (Judicial) will hear the following part heard matters

1. E/2256/07, E/1549/08
2. E/55461-462/2013
3. E/51849/14

**On 15.01.2016 at 02.30 P.M** Hon'ble Sh. R.K.Singh Member (Technical) will hear the following Difference of Opinion matters

1. ST/436/08, E/956/2008with E/M/682/10, E/1358/08 with E/ M/680/10, E/381/09 with E/M/683&782/10, E/393/09 with E/M/681&761/10, E/1206/09, E/1397/10 with E/1432/10, E/1513/10

**By Order**

  
**(A.Mohan Kumar)** 13/1  
**Registrar**

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**Dy Registrar**